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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1332/1998

New Delhi this the 22nd day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. M. M. Sharma S/O B. N. Sharma,
Assistant Transportation Manager,
Northern Railway H.Qr.,
Baroda House,
New Delhi.
2. Mahavir Singh S/O Mool chand
Assistant Transportation Manager,
Northern Railway H.Qr.,
Baroda House,
New Delhi.
3. B. K. Shukla S/O P. N. Shukla,
Station Manager, Old Railway
Station, Northern Railway,
Delhi. ... Applicants

(By Mrs. Meera Chhibber, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of Railways,
Rail Bhawan, Rafi Marg,
New Delhi.
2. General Manager,
Northern Railway H.Qr.,
Baroda House, New Delhi.
3. Chief Personnel Officer,
Northern Railway H.Qrs.,
Baroda House,
New Delhi.
4. Sr. Personnel Officer (Traffic
& Commercial), Northern Railway H.Qr.,
Baroda House,
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Heard the learned counsel for applicants on
admission.

2. By this application, a prayer is made for quashing the provisional seniority list published by the respondents on 1.4.1997. The learned counsel states that although objections were raised, they have not as yet been decided and final seniority list has not been published.

3. We are of the view that this OA is premature. The cause of action will arise only after the publication of final list and if in that list the position of the applicants is not properly shown. However, at the admission stage, we may direct the respondents to decide the objections and publish the final list within a specified period.

4. Accordingly, this application is disposed of with a direction to the respondents to decide the objections raised and publish the final seniority list within a period of four months from the date of receipt of a copy of this order.


(K. M. Agarwāl)
Chairman


(R. K. Ahooja)
Member (A)